



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,6th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/46/2018 WITH LCR	ASIYA KHATUN @ ACHIYA KHATUN Versus THE UNION OF INDIA AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR M SARMA MR. R PHUKAN	GA, ASSAM SC, NRC MR D BARUAH ASSTT.S.G.I. MRS A VERMA SC, ECI
ORDERS				
2	PIL(Suo Moto)/4/2020	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
3	PIL/24/2020	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 06/05/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. D BANERJEE	19-04-2021	To	07-05-2021
3)	MR. L P SHARMA	19-04-2021	To	12-05-2021
4)	MR N DUTTA	28-04-2021	To	16-05-2021
5)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
6)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/4971117828?pwd=RVNXWpIz2tNd09ydDISejJLMUZkdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2939/2021 B/O (PDF COPY)	M.M. CARBON PRODUCTS (P) LTD. AND ANR. Versus YEAST INFRASTRUCTURES PVT. LTD.	MR. D BARUAH MR. A I Ali MR A BHUYAN	
ADMISSION				
2	WP(C)/2211/2021 B/O (PDF COPY)	CISF NO. 962295344 SRI SUNANDA SAIKIA Versus THE UNION OF INDIA AND 4 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	MR. K K PARASAR ASSTT.S.G.I.
ORDERS				
3	I.A.(Civil)/625/2020 B/O (PDF COPY) in RFA/1335/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR B D DAS MRS R DEKA MR D BHATTACHARYA MR H K SARMA	
	WITH RFA/1335/2020 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS		

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/6595251724?pwd=WUFXSHdYaFNLRzgzOGtVT3hTeElvdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./992/2021 B/O	NAJRUL ISLAM @ SARUMONI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
2	Bail Appln./1032/2021 (PDF COPY), B/O	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
3	Bail Appln./1035/2021 (PDF COPY), B/O	NAJRUL ISLAM @ HURUMONI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
4	Bail Appln./1047/2021 (PDF COPY), B/O	BAPON DEVNATH Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
5	Bail Appln./1050/2021 (PDF COPY), B/O	MD. RAJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<u>MOTION</u>				
6	AB/1328/2021 (PDF COPY), B/O	KASEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
7	AB/1339/2021 B/O ,(PDF COPY)	SAHID INJAMUL HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
8	AB/1342/2021 (PDF COPY), B/O	IKBAL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
9	AB/1343/2021 (PDF COPY), B/O	ANUPAM KAKATI Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./689/2021 (PDF COPY), B/O	ROBINDRA GOALA @ ROBI SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
11	Bail Appln./783/2021 BY STATEMENT FROM COURT-19	GOURANGA MANDAL Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

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MOTION (BA)				
1	Bail Appln./987/2021 (PDF COPY), B/O	NAOREM ANAND MEITEI AND 5 ORS. Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
2	Bail Appln./1004/2021 (PDF COPY), B/O	JOBI GADI Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./1006/2021 B/O, (PDF COPY)	FAKRUL ISLAM TALUKDAR Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
4	Bail Appln./1013/2021 (PDF COPY), B/O	RAKESH CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
5	Bail Appln./1025/2021 (PDF COPY), B/O	MOID AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH MS N RAI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
6	Bail Appln./1049/2021 (PDF COPY), B/O	MD. RAJU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM
7	Bail Appln./1051/2021 (PDF COPY), B/O	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA	SC, CUSTOMS
MOTION				
8	AB/1317/2021 (PDF COPY), B/O	NABA KUMAR DEKA BARUAH Versus THE STATE OF ASSAM	MR R SENSUA MR. K MOHAMMED	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./717/2021 FIXED	MOON DAS Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
BAIL HEARING				
10	AB/943/2021 B/O	ZAKIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM

11 AB/1166/2021
(PDF COPY), B/O

ABDUL HOQUE
Versus
THE STATE OF ASSAM

MR. A M AHMED
MR. A AHMED
MS R DEKA
MS. S REHENA

PP, ASSAM

WITH

12 Bail Appln./920/2021

ATOWAR HOSSAIN
Versus
THE STATE OF ASSAM

MR. A M AHMED
MR. A AHMED
MS R DEKA
MS. S REHENA

PP, ASSAM

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